

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

CP(IB) No. 313/Chd/Hry/2018

IN THE MATTER OF:

Punjab National Bank (OBC)

... Petitioner-Financial Creditor

Versus

Kohinoor Foods Ltd.

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 15.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.05.2024.

Sd/-

Court Officer